## Annexure-1

## Name of the corporate debtor: DEEPSEA DEVELOPERS PRIVATE LIMITED; Date of commencement of liquidation: $26^{th}$ November 2019; List of stakeholders as on: $07^{th}$ February 2020

## List of secured financial creditors

(Amount in  $\mathbb{R}$ )

Sl. No.		Identification No.	Details of claimreceived		Details of claim admitted								Amount of any			
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amountcovered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security	covered by	/U SHALC	contingent claim	mutual dues,	of claim rejected	Amount of claim under verification	Remarks, II
1	City Union Bank Limited	L65110TN1904PLC001287	26/12/2019	211239831.74	211239831.74	Secured Financial Creditors	Rs.1,20,33,500/-	Yes	Agricultural Vacant Land	NA	100%	NA	NA	NA	NA	Corporate Guarantor of ST. John Freight Systems Limited